## 

## जूख्रालय का म्वानान्तरण

*164. घी लब्मण कर्मा : क्या इस्पात बरे बान मंनी यह बताने क.ी क्रपा करंगे Fि:
(क) क्या यह मच हं म्र बत्तर को बंलारोल लाह बयम्क परियांजना (गष्ट्रीय जनिन विकास निगम) का हूल्यालय हंदरा-
 पन बार क्मय ब्बाद हांता गें;
(-) यदि हां, नां मूल्यालय कों उदरांक्त णरिांखना के म्थन के बीच कितनी दूरी हैं; at
(ग) क्पा उब्न मुल्पानय के हंदगबाद मे बडन कर गयपर नं गुनां का मरकार का कोई प्रस्नाय है उंत्र तुंसा कह कित जाथंगा ?

उस्गे नथा हम्बात बोर जान मंत्रालयों में ताण्प घंरी (धी षरपजीत धानना):
(क) A, मही । न्नाहिना नंत्र-उयम्क षीज्यांग्रा का मख्यानय अन्लाउना मं हीं ही ।
 कान्पांग्रन का मूल्खानप है।
(ब) प्रष्न नही उठता ।
(ए) ती, रही ।

Collaboration with Maruti Limited
-165. SHRI CHITTA BASU:
SHRI BALKRISHNA WASNIK:

Will the Minister of INDUSTRY be pleased to state:
(a) whether Government have since taken final decision in regard to col-
laboration proposal of Maruti Limited with any foreign automobile company;
(b) the foreign companies with whom negotiations have been conducted; and
(c) the comparative position of evaluation in respect of offers received from various foreign companies?

THE MINISTER OF INDUSTRY and steel and mines (SHRI NARAYAN DATT TIWARI): (a) to (c). Discussions are being held with various foreign companies. Comparative merits of their proposals are also being examined ty the Maruti Board of Directors.

## Amount outstanding against Vimal and Vinod Textile Mills, Ujjain

1617. SHRI NIHAL SINGH: Will the Minister of LABOUR be pleased $t_{0}$ state the amounts at present outstanding against the Vimal and Vinod Textile Mills on account of Employees State Insurance Scheme and Employees Provident Fund?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): According to available information, the following amount was outstanding against the two Mills: -


